



APPLICATION FOR ISSUANCE OF MONTHLY PASS

1	Name of the Applicant		(Affix Recent Passport size Colour Photograph)
2	Name of the Father/Spouse		
3	Date of Birth		
4	Gender	Male/Female	
5	Educational Qualification		
6	Residential Address		
7	Contact Details	Mobile No	
		Email ID	
8	1) Law Student (3/5 year) with Name of the College	Copy of student ID with validity period	
	2) Course completed & waiting for results	Copy of Final year hall ticket	
	3) Applied for enrollment and waiting	Copy of Bar Council Acknowledgement	
	4) Enrolled and waiting for ID Card from Bar Council of T.N. and Puducherry	Copy of Bar Council Acknowledgement/Enrollment Certificate.	
9	Identify Proof (Copy of any one of the following)		
	i) Aadhar Card		
	ii) Voter ID Card		
	iii) Passport		
	iv) Family Card		
v) Driving License			
10	Details of the Recommending Advocate/Senior Advocate		
	1) Name		
	2) Enrolment No (Copy of Enrollment Certificate to be enclosed)		
	3) Address		
	Chamber/Office Address:		Permanent Address:

4) Contact Number		
Office:	Residence:	Mobile:
5) E-Mail ID		

UNDERTAKING

- I) I hereby certify that the above particulars are true to the best of my knowledge and belief.
- II) I also undertake to update any change in any of the above particulars whenever they occur.
- III) I undertake to abide by the condition that the Entry Pass is revocable any time, if any discrepancy were to be found in the above particulars.
- IV) I will abide to the rules and regulations if any by the Madras High Court with regard to Monthly Pass.

DATE :
PLACE :

SIGNATURE OF THE APPLICANT

UNDERTAKING BY THE RECOMMENDING ADVOCATE/ SENIOR ADVOCATE

I certify that the applicant Mr....., is doing intern with me. I undertake to be responsible for all his acts and deeds done on my behalf in the discharge of his duties as my intern while attending to my professional business in Courts and offices attached thereto.

DATE :
PLACE :

SIGNATURE OF THE ADVOCATE